

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE MCOC	100007/1999	The State of Maharashtra Vs Ramesh Namdeo Rane 2	P.D. Gharat
Sub Matter: SPL CASE MCOC/0100003/2007				
2	SPL CASE MCOC	100003/2007	The State of Maharashtra Vs Vikram Ratan Sapte	SPP Mr. P.D. Gharat
(Main Matter SPL CASE MCOC/0100007/1999)				
3	SPL CASE MCOC	100001/2002	State-DCB CID-Andehri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.6	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100007/2000)				
4	SPL CASE MCOC	100007/2000	State-DCB CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.6.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
Sub Matter: SPL CASE MCOC/0100001/2002				
<u>ARGUMENTS</u>				
5	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
6	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
Sub Matter: SPL CASE MCOC/0100019/2014				

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S.No.	Case Type	Case No.	Title	Name of Advocate
7	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
(Main Matter SPL CASE MCOC/0100006/2014)				
8	CRI REV APP	100296/2016	Naresh Kanayalal Rajwani- Aplcnt. Vs Citi Bank N. A. and State of Maharashtra - Respondent	Adv. Rajnish Ranjan M.V. Kini and Co.
9	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
10	CRI APPEAL	100378/2019	Seema Subhash Mistry - Appellant - Delay condoned MA 704/19 Vs Subhash Nanjibha Mistry - Respondent	M/s. Halwasia and Co.
11	CRI APPEAL	100404/2019	Carnet Elias Fernandes - Appellant Vs The State of Maharashtra and M/s. Aditya Birla Finance Ltd. (ABFL) - Respondent (Org. Complainant)	K. T. Thomas
12	CRI REV APP	101003/2019	Akshay Prabhunath Yadav - Applicant Vs State of Maharashtra and Ramdhani Yadav - Respondent	O. P. Dubey

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE MCOC	100022/2005	The State of Maharashtra Vs Samir Ashok Manik 3	SPP Mr. P.D. Gharat Shejpal Nitin
<u>COMPLIANCE</u>				
2	SESSIONS CASE	100529/1982	State-DCB CID-Tilaknagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.02.	Public Prosecutor, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>APPEARANCE</u>				
3	SESSIONS CASE	100479/1983	State-CBI-Ghatkopar Police Station Mumbai Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ... Accused No.02.	Public Prosecutor, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
4	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
5	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
<u>EVIDENCE PART HEARD</u>				
6	SPL CASE MCOC	100006/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	pp

COMPLIANCE

CITY CIVIL AND SESSION COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
7	SPL CASE MCOC	100002/2002	State-DCB CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.11.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100003/2000)				
8	SPL CASE MCOC	100003/2000	State-DCB-CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.11.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
Sub Matter: SPL CASE MCOC/0100002/2002				
<u>ARGUMENT ON EXH.READY</u>				
9	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIHQUE.	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STATEMENT US 313 CR.P.C.</u>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat Adv. D.S. Manerkar
<u>ARGUMENTS</u>				
2	CRI APPEAL	100993/2019	Nitesh Shankar Bhadvankar @ BA 3126-19 -- Applicant Vs The State of Maharashtra - Worli Police Station -- Respondent	Jitendra B Mishra and Abhishek R Mishra
<u>STATEMENT US 313 CR.P.C.</u>				
3	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
<u>APPEARANCE</u>				
4	SESSIONS CASE	100379/2020	The State of Maharashtra - Nerul Policie Station(FIR No. I86/2005) Vs Jayant Rajaram Mule	APP
5	SESSIONS CASE	100380/2020	The State of Maharashtra - Nerul Police Station (FIR No. I- 86/2005) Vs Shankar Khandu Bhosale	APP
6	MISC APPLN SC	100215/2020	STATE GOVERNMENT Vs Rajendra Sadashiv Nikalje alias Chhota Rajan alias Nana alias Rajan Sadashiv Nikalje and ors.	
7	MISC APPLN SC	100216/2020	STATE GOVERNMENT Vs Rajendra Sadashiv Nikalje alias Chhota Rajan alias Nana alias Rajan Sadashiv Nikalje and ors.	SPP Dip Narain

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE MCOC	100012/2002	State-CBI-Anti Extortion Cell- Juhu Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.03.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>STEPS</u>				
2	SPL CASE MCOC	100008/2006	The State of Maharashtra Vs Suresh Shamrao Shinde 9	SPP Mr. P.D. Gharat Anand Gita
3	SPL CASE MCOC	100007/2007	State of Maharashtra Vs Vinod Asrani	Adv. Yogesh Dandekar, Adv. Joshi, Adv. Laxmeshwar
<u>ARGUMENTS</u>				
4	CRI REV APP	100048/2020	Dhanashree Abhay Sakhale @ Dhanashree R Gurav @ MA 3078-19 - Applicant Vs The State and Baburao K Shelke - Respondents	Rajashree R Gurav
<u>HEARING</u>				
5	CRI APPEAL	100260/2020	Dhanashree Abhay Sakhale -- Appellant Vs Abhay Kamlakar Sakhale --- Respondent	Rajashree R. Gurav
<u>COMPLIANCE</u>				
6	SPL CASE MCOC	100027/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	PP
<u>APPEARANCE</u>				

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
7	CRI APPEAL	100261/2020	Dhanashree Abhay Sakhale - Applicant. Vs Abhay Kamlakar Sakhale and State - Respondent.	Rajashree R. Gurav.
<u>STEPS</u>				
8	SPL CASE MCOC	100003/2014	The State Tilak Nagar Police Station Vs Pradeep Madgaonkar @ Bandya Mama	
9	SPL.CASE	100638/2020	TILAK NAGAR POLICE STATION Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @SIR	PP

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100794/2019	Naveen Chandrashekar Tholar-Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi
2	CRI M A	101816/2019	Naveen Chandrashekar Tholar in MA-1576-19-Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi
3	CRI APPEAL	100715/2019	Abbas A.Igatpuriwala-Aplnt. Vs McDonalds India-Respdt.	Surendra Kumar Choudhari
4	CRI REV APP	101390/2019	M/s. Aanchal collection ltd @ MA 3063/19 -- Applicant --Delay condoned Vs M/s. Rudraksha and State of Maharashtra	Auris Legal
<u>HEARING</u>				
5	CRI APPEAL	100466/2019	Prashant Bhai H. Rai @ MA 1431-19 @ BA 1394-19 - Appellant (Org. Accused) Vs M/s. Suresh Handlooms - Respondent	Chetan Pawar
<u>APPEARANCE</u>				
6	CRI REV APP	100733/2019	Badal Bhupatrai Shah - Applicant (Orig. Accused) Vs State of Maharashtra - Sr. P.I. EOW - Cr. Br. Unit III - Respondent	Vinay J. Bhanushali and Govind Ghogare
7	CRI APPEAL	100678/2019	Ashok Manghandas Valecha @ MA 2207-19 @ BA 2178-19 - Appellant (Org. Accused) Vs M/s. Leelaz Jewels Pvt. Ltd. and The State of Maharashtra - Respondent	Vivek Chauhan and Huma Shaikh

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DOCUMENTS</u>				
1	SPL CASE MCOC	100004/2000	State-CBI-DCB CID Unit-- -Dahisar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.02.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
2	CRI REV APP	100663/2019	Harpreet Singh Bhagwansingh Sethi-Aplcnt. Vs State of Maharashtra-Khar P. Stn. and Riten Devinder Ghai	Aabad H. H. Ponda
<u>DOCUMENTS</u>				
3	SPL.CASE	307/2020	DAHISAR POLICE STATION Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	PP
<u>REPORT</u>				
4	CRI APPEAL	100774/2019	Parthesh Developers - Appellant Vs Gurumukh Aidasani and The State of Maharashtra - Respondent	Arpan Rajput
<u>REPORT OF NOTICE</u>				
5	CRI REV APP	100318/2019	Baman Keki Mehta - Applicant (Org. Complainant) Vs Jitendra Sahu and The State of Maharashtra - Respondent	Kanchan Pamnani
